

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 11.01.2021
at 02.15 PM. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/740/2020

PETITION NUMBER : CA/383/2020

NAME OF THE PETITIONER(S) : Propel Holdings LLP

NAME OF THE RESPONDENT(S) : Roc, Chennai

UNDER SECTION : 11 Of NCLT Rules 2016

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MA/740/2020 IN CA/383/2020

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CA/383/2020

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ORDER

Ld. Counsel for Applicant/Petitioner Mr. K.M. Anand and Ld. Assistant Registrar of RoC, Chennai Mr. K. Nikhil are present through video conferencing mode.

It is represented that the report has been filed by the RoC, Chennai, in relation to the application. However, Ld. Counsel for the Applicant represents that the copy of the report has not been received. In the circumstances, Office of the RoC is directed to make available the copy of the report as well as to file before this Tribunal within a period of one week from today.

Post this matter for enquiry on **08.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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